

In the Central Administrative Tribunal

Allahabad Bench, ALLAHABAD

Diary Application No. 1252/04 of 200.....

ORDER SHEET (Contd.)

SA No. 680/04

Date	Office Notes	Orders of the Tribunal
09-7-04	An Application filed under section 19 of the A.T. Act, 1985 for redressal of grievance regarding Removal from service. <u>Interim relief sought: Yes.</u> <u>O.A. is Time Barred U/S 21.</u> (Delay condone application with affidavit filed.) List for Admission/Orders on 22-7-2004. ✓ DR(J) OR CA not filed.	22/7/04 Hon. Mr. A.K. Bhatnagar, Jm. Hon. Mr. A.R. Tiwari, Am. For applicant: Sri A.P. Singh For respondent: Sri L.M. Singh for Sri S. Singh The learned Counsel for the respondents has filed memo of appearance on behalf of Sri S. Singh for respondents, which is taken on record. Learned Counsel for respondents prays for & is allowed 2 weeks time to file objections on the point of limitation. List on 8/8/04. Done. Am, Am Jm E